

The Code of Civil Procedure (Amendment) Bill, 2022 (*Amendment of section 23, etc.*)

DR. SHRIKANT EKNATH SHINDE (KALYAN): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

माननीय सभापति : प्रश्न यह है :

?कि सिविल प्रक्रिया संहिता, 1908 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए !?

प्रस्ताव स्वीकृत हुआ।

DR. SHRIKANT EKNATH SHINDE: Sir, I introduce the Bill.

HON. CHAIRPERSON: Item No. 129, Dr. Shrikant Eknath Shinde.

13.06½ hrs